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**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

C.P. (I.B) No. 175/7/NCLT/AHM/2017

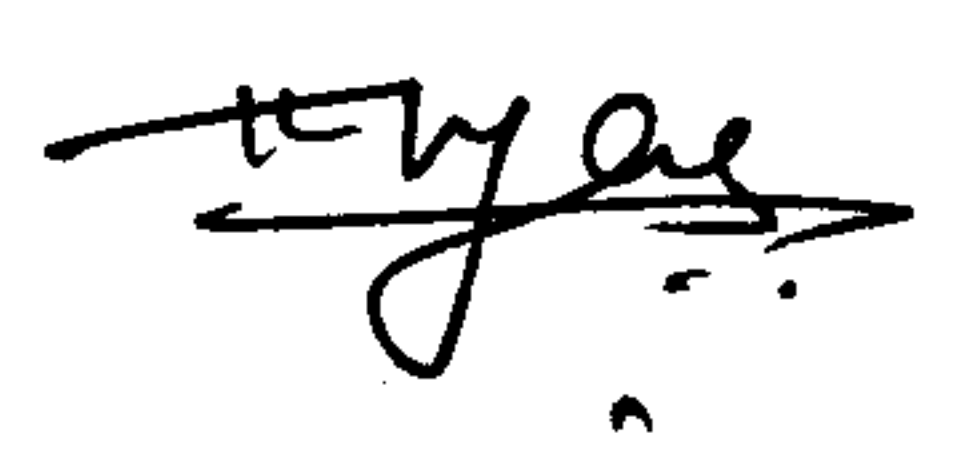

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.02.2018**

Name of the Company: India Business Grid.
V/s.
Edunova Eduational Research & Training Pvt Ltd.

Section of the Companies Act: Section 7 of the Insolvency and Bankruptcy
Code

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. KUNAL K. NANAVATI	ADVOCATE	PETITIONER	} 
KUNAL J. VYAS	ADVOCATE	PETITIONER	
2. PAVAN S. GODIAWALA	ADVOCATE	RESPONDENT	

ORDER

Learned Advocate Mr. Kunal Nanavati with Learned Advocate Mr. Kunal Vyas i/b Nanavati Associates present for Financial Creditor/ Petitioner. Learned Advocate Mr. Pavan Godiawala present for Respondent.

Petitioner shall file audited Balance sheet of the Respondent company for the Financial year 2011-2012 onwards.

List the matter on 27.02.2018.


MANORAMA KUMARI
MEMBER JUDICIAL


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 16th day of February, 2018.